

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4683
ANSWERED ON:09.05.2007
AMENDMENT OF IT ACT, 2000
Khaira Shri Chandrakant Bhaurao;Meghwal Shri Kailash

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

:-

- (a) whether the Government proposes to amend the IT Act, 2000 for the appointment of Chief Information Security Officers (CISOs) in most critical sector organisations;
- (b) if so, the details thereof;
- (c) the necessary guidelines likely to be issued to the Private Sector companies in this regard; and
- (d) the time by which it is likely to be amended?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR.SHAKEEL AHMAD)

(a), (b) and (c): A bill was introduced in Lok Sabha on 15.12.2006 to amend the Information Technology Act 2000. The proposed amendments include provision for protection of critical sector organizations in the country.

The policy on protection of critical infrastructure is in place. This policy requires designation of a Chief Information Security Officer (CISO) by each critical sector organization.

(d): The proposed amendments to the Indian IT Act, 2000 have been referred to the Parliamentary standing committee for Communications and IT.